

No. 25/2/2016-NCLT
Government of India
National Company Law Tribunal

6th Floor, Block -3,
CGO Complex, Lodhi Road
New Delhi-110003


Dated 22th July, 2016

ORDER

Reference order no. 10/03/2016-NCLT dated 5.7.2016.

2 All concerned are hereby directed to file the petitions/applications/documents etc. in **Triplicate** before all Benches of the NCLT.

By order of the National Company Law Tribunal.


(Shiv Ram Bairwa)
Registrar

Copy to:

1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. All Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Law Tribunal, Principal Bench, New Delhi/ Kolkata/ Mumbai/ Chennai/ Ahmedabad/ Allahabad/ Bengaluru/ Chandigarh/ Gauhati/ Hyderabad.
5. All Registrars of Companies
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi-110003.
8. Bar Councils New Delhi/ Kolkata/Mumbai/Chennai.
9. NCLT, website/Notice Board